

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER & SANITATION

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1679**  
TO BE ANSWERED ON 01/08/2022

**RURAL PIPED WATER PROJECTS**

1679 SHRI SUBHAS CHANDRA BOSE PILLI:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government is funding the rural piped water projects from the cess levied on petrol and fuel;
- (b) if so, the details of the cess collected and used for rural piped water projects during the previous two years and the current year; and
- (c) if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI  
(SHRI PRAHLAD SINGH PATEL)

(a) to (c) The cess on petrol and high- speed diesel, collected as per the provision of the CRIF Act, 2000 amended by the Finance Act, 2019 is earmarked for various Infrastructure Sectors *inter alia* including Water and Sanitation. Jal Jeevan Mission, a centrally sponsored scheme for making provision of potable tap water supply to every rural household by 2024, is being funded through Central Road & Infrastructure Fund (CRIF) and as informed by Ministry of Finance on 21.07.2022, the details of collection of cess and corresponding budgetary support for the mission in last two years and current year is as under:

(Amount in Rs. Crore)			
Head	2020-21	2021-22	2022-23 (BE)
Road & Infrastructure Cess	1,23,596.45	2,03,235.00	1,38,450.00
Budgetary Support allocated to JJM through CRIF	10,999.94	45,011.00	60,000.00

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